

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH P.

FRIDAY, THE 08TH DAY OF MAY, 2020/18TH VAISAKHA, 1942

W.P(C) NO.9740 OF 2020

PETITIONERS:

1. ARUMUGHAN N., S/O. NATARAJ KOUNDER,
PAMPUMPARA, WALAYAR, PALAKKAD - 678624.
2. RAMESH S., S/O. SUBBAYYAN,
DAM ROAD, WALAYAR, PALAKKAD - 678624.

BY ADVS. SRI.K.T.THOMAS
SRI.MATHEW B. KURIAN
SMT.NIKHIL BERNY

RESPONDENTS:

1. STATE OF KERALA,
REP. BY THE SECRETARY TO GOVERNMENT,
DEPARTMENT OF DAIRY DEVELOPMENT,
SECRETARIAT, THIRUVANANTHAPURAM - 695 001.
2. THE DEPUTY DIRECTOR,
DAIRY DEVELOPMENT DEPARTMENT,
CIVIL STATION, PALAKKAD - 678 501.
3. WALAYAR MILK PRODUCERS CO-OP. SOCIETY LTD.
NO.P.100 D, APCOS, CHANDRAPURAM, WALAYAR DAM P.O.,
PALAKKAD - 678 624, REP. BY ITS SECRETARY.
4. THE MANAGING COMMITTEE,
WALAYAR MILK PRODUCERS CO-OP. SOCIETY LTD.
NO.P.100 D, APCOS, CHANDRAPURAM, WALAYAR DAM P.O.,
PALAKKAD - 678 624, REP. BY ITS PRESIDENT.

BY GOVERNMENT PLEADER SRI.K.P.HARISH
R3 BY ADV. SRI. N. REGHURAJ

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

ORDER

Admit.

The learned Government Pleader takes notice for R1 and R2. Notice by speed post to R3 and R4. The petitioner shall also serve a copy of the writ petition on Adv. Sri. N. Reghuraj who is stated to have appeared earlier for the third respondent Society. The petitioner shall also endeavour to serve notice on R3 and R4 through email/whatsapp message.

Post on 18.05.2020.

**GOPINATH P.
JUDGE**

APPENDIX

PETITIONERS EXHIBITS:

EXT.P1: TRUE COPY OF THE NOTICE DATED 21.12.2019
ISSUED TO THE 1ST PETITIONER

EXT.P2: TRUE COPY OF THE NOTICE DATED 21.12.2019
ISSUED TO THE 2ND PETITIONER

EXT.P3: TRUE COPY OF THE NOTICE DATED NIL PUBLISHED
BY THE SOCIETY

EXT.P4: TRUE COPY OF THE JUDGMENT DATED 11.02.2020
IN W.P (C) NO.1571/2020

EXT.P5: TRUE COPY OF THE ARGUMENT NOTES FILED BY
PETITIONERS

EXT.P6: TRUE COPY OF THE ORDER DATED 19.03.2020
PASSED BY 2ND RESPONDENT

EXT.P7: TRUE COPY OF THE REPRESENTATION DATED
02.05.2020 SUBMITTED BY PETITIONERS TO 2ND RESPONDENT

EXT.P8: TRUE COPY OF THE REPRESENTATION DATED
02.05.2020 SUBMITTED BY PETITIONERS TO 3RD
RESPONDENT